GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:2036 ANSWERED ON:26.03.2012 SCHEMES FOR ARTISANS

Bavalia Shri Kuvarjibhai Mohanbhai;Gorakhnath Shri ;Kaswan Shri Ram Singh;Singh Rajkumari Ratna;Singh Shri Ijyaraj ;Singh Smt. Meena

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government has put any mechanism to reach the full benefits of the various schemes to the artisans in the country;
- (b) if so, the details thereof alongwith status of various development schemes/financial assistance provided by the Government for promotion and welfare of the handicrafts industry in the country, State-wise;
- (c) the State-wise details of handicraft products exported during the last three years including the Indian share in the export of the handicraft in the world;
- (d) the steps taken by the Government to promote traditional art of weaving 'Patola' in Gujarat; and
- (e) the steps taken by the Government to encourage textiles manufacturers to enhance their production of textiles and handicrafts products in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

- (a) & (b): The Government has set up Office of the Development Commissioner (Handicrafts) an attached office under the Ministry of Textiles in order to ensure that the full benefits of the various scheme reaches the artisans in the country. For promotion and Development of handicrafts in the country, the Government is implementing following six generic schemes:
- i. Baba Saheb Ambedkar Hastshilp Vikas Yojana (AHVY)
- ii. Design & Technology Up-gradation Scheme.
- iii. Marketing Support Services Scheme.
- iv. Research & Development Scheme.
- v. Human Resource Development Scheme.
- vi. Handicraft Artisans Comprehensive Welfare Scheme.

Under these schemes funds are not allocated state-wise. However the funds are released to various implementing agencies viz. State Handicrafts Corporations/Apex Societies/NGOs etc. The details of funds released scheme-wise and state-wise to various implementing agencies during the current financial year upto 15th March 2012 is per as Annexure attached.

(c): The state-wise export figures of handicrafts products are not maintained. However, the export of handicrafts including handmade carpets & floor coverings for the last three years are as under:

```
S1. No. Year Rs. in Crore
1 2008-09 10891.85
2 2009-10 11224.27
3 2010-11 13526.66
```

The share of Export of Indian handicrafts (other than handmade carpets and floor covering) in global market is less than 2% & the share of Export of Handmade Carpets is more than 29% in the world market as per the information provided by the Export Promotion Council for Handicrafts & Carpet Export Promotion Council respectively.

- (d): For promoting the art of weaving including 'Patola' in Gujarat, the Government of India has sanctioned 9 cluster projects to State of Gujarat under Integrated Handlooms development Scheme for holistic and sustainable development of geographical area covering 300 to 500 looms. The Government of India has also provided financial assistance to the State Government of Gujarat for registering the Patola under the Geographical Indication of Goods Act, 1999.
- (e): The steps taken by the Government to encourage Textiles Manufacturers to enhance their production of textiles and handicrafts products in the country include implementation of different schemes viz. : i. Technology Upgradation Fund Scheme (TUFS) ii Group Insurance Scheme, iii. Group Workshed Scheme iv. Integrated Powerloom Cluster v. Scheme for Integrated Textile Park vi. Integrated Skill Development Scheme vii. Development of Mega Cluster viii. Integrated Handlooms Development Scheme ix. Handloom Weavers Comprehensive Welfare Scheme x. Marketing & Export Promotion Scheme xi. Mill gate Price Scheme xii. Diversified Handloom Development Scheme xiii. Baba Saheb Ambedkar Hastshilp Vikas Yojana xiv. Design & Technology Up-gradation Scheme xv. Marketing Support Services Scheme xvi. Research & Development Scheme xviii. Human Resource Development Scheme xviiii. Handicraft Artisans Comprehensive Welfare Scheme etc.